

HIGH COURT FOR THE STATE OF TELANGANA

NOTICE

1. On 26-03-2020 and 27-03-2020, the Hon'ble Sri **Justice A.Rajasheker Reddy** is holding the Court from His Lordship's Official Residence, i.e. Government Quarter No.2, Kundanbagh, Hyderabad, and the learned Advocates have to appear through Video Conference from **Court Hall No.6**.
2. On 26-03-2020, the Hon'ble Sri **Justice T.Amarnath Goud** will sit single *after Division Bench Work* with the Hon'ble Sri **Justice M.S.Ramachandra Rao**, and pronounce the Judgment in **CRP No.3030 of 2019**, in **Court Hall No.10**.

//BY ORDER//

Date: 24/03/2020

REGISTRAR (JUDICIAL-II)

High Court for the State of Telangana

NOTICE

All the Advocates are hereby informed that the "Virtual Courts" in the High Court for the State of Telangana will be functional from Dt. 23-03-2020 (Monday), and the learned Advocates are requested to appear from Court Halls mentioned in column no. 3 for the matters posted in Court Halls mentioned in column no. 2.

Sl. No.	Court Hall No. where Hon'ble Judges will be sitting	Court Hall no. from where learned Advocates shall be appearing from
1	Court Hall No. 2	Court Hall No. 5
2	Court Hall No. 3	Court Hall No. 6
3	Court Hall No. 8	Court Hall No.13
4	Court Hall No. 9	Court Hall No. 10
5	Court Hall No. 4	Court Hall No. 7
6	Court Hall No. 14	Court Hall No. 15
7	Court Hall No. 11	Court Hall No. 12

All the learned Advocates are requested to cooperate with the High Court for smooth conduct of these Virtual Courts.